

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**AVANI TOWERS PRIVATE LIMITED OPERATING IN REAL ESTATE AT**  
**KOLKATA (WEST BENGAL)**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Avani Towers Private Limited CIN: U70101WB1994PTC063557
2.	Address of the registered office	Avani Heights, 59A, Chowringhee Road, Kolkata 700020
3.	URL of website	No such website maintained by the corporate debtor
4.	Details of place where majority of fixed assets are located	No major fixed assets, however company has development rights to 10.19 Acres of land at Ramrajtalla Howrah.
5.	Installed capacity of main products/ services	Real Estate development, Hon'ble SC vide its order in Civil Appeal No.1743 & 1782 of 2021, while dismissing the appeal upheld the right of company to be in possession of the land as per the order Hon'ble NCLT. For complete details refer to detailed EOI which can be sought through email.
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	No employee and workmen as on current date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Jitendra Lohia 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor Kolkata-700020, West Bengal can be sought through email at <a href="mailto:ip.jitulohia@gmail.com">ip.jitulohia@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to <a href="mailto:ip.jitulohia@gmail.com">ip.jitulohia@gmail.com</a>
10.	Last date for receipt of expression of interest	07.07.2023
11.	Date of issue of provisional list of prospective resolution applicants	08.07.2023
12.	Last date for submission of objections to provisional list	13.07.2023
13.	Process email id to submit EOI	<a href="mailto:ip.jitulohia@gmail.com">ip.jitulohia@gmail.com</a>



*J. Lohia*

CA JITENDRA LOHIA  
 (IBBI/PA/P00170/2017-18/10339)  
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 Mobile: 9874044000, Email: [jitulohia@knjainco.com](mailto:jitulohia@knjainco.com)  
 For Avani Towers Private Limited

Date: 22.06.2023, Place: Kolkata